

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. RAJESH KUMAR GOEL

Criminal Appeal No(s). 141-149/2018

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

HARI PRASAD & ORS.

Respondent(s)

Date : 25-07-2018 These appeals were called on for hearing today.

For Appellant(s) Mr.Rajeev Kumar Dubey,Adv.
 Mr. Kamlendra Mishra, AOR

For Respondent(s) Mr.Manoj Kr.Sharma,Adv.
 Mr. Pradeep Misra, AOR

 Ms. Vanshaja Shukla, AOR

UPON hearing the counsel the Court made the following
O R D E R

Ld.counsel for the appellant has failed to file the spare copy for issuance of NLPA to the respondents within the period prescribed under the rules. Therefore, the matter shall be processed for listing before the Hon'ble Judge in Chambers for further directions. Await orders and list thereafter.

RAJESH KUMAR GOEL
Registrar

SB